

From,

**Rajeev Bharti, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 417/Admin.(Services)/2023 Dated: Allahabad: June 22, 2023

Subject: Regarding nomination of all the Special Judges (POCSO) and Addl. Special Judges (POCSO) for participation in 'One Day Online Special Sensitization Training Programme on POCSO Act' on Sunday, 16.07.2023.

Sir,

With reference to Institute's letter no. Spl. Prog./JTRI-857 dated 16.06.2023 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate all the Special Judges (POCSO) and Addl. Special Judges (POCSO) of Uttar Pradesh **except for Amethi Judgeship**, for participation in the captioned **Online** Special Sensitization Training Programme on POCSO Act, scheduled to be held on **16.07.2023 (Sunday)**.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

**sd/-
(Rajeev Bharti)
Registrar General**

No. 417(i)/Admin.(Services)/2023

Dated: Allahabad: June 22, 2023

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the District & Sessions Judges, U.P. with the request to kindly inform the officers concerned to attend the captioned **Online** Special Sensitization Training Programme on POCSO Act, scheduled to be held on **16.07.2023 (Sunday)**.

**sd/-
(Arun Kumar Tiwari)
Assistant Registrar (Services)
"For Registrar General"**